GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3431

TO BE ANSWERED ON THE 7TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

PUBLIC IMAGE OF POLICE PERSONNEL

3431. SHRI DHANANJAY MAHADIK: DR. HEENA VIJAYKUMAR GAVIT: SHRI SATAV RAJEEV: SHRIMATI SUPRIYA SULE: DR. J. JAYAVARDHAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that police force in various States do not have a positive public image in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the reaction of the Government in this regard;

(d) whether the Government has taken any steps to depict or highlight the positive and good work done by the police stations and if so, the details thereof; and

(e) the other steps taken/being taken by the Government to improve the overall image, efficiency and effectiveness of the State police along with the details of advisories issued to the States and Police Departments in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): The Ministry of Home affairs vide Home Secretary's D.O. letter

dated 14.7.2015, requested all the Directors General of Police (DsGP) of

State Governments/Union Territories, to make necessary arrangements

and have a system in place that would ensure uploading of positive stories/good work being done at Police station level or by any other police office at District level or below, to mitigate the negative public image of the police. The D.O. letter was followed by another communication dated 14.10.2017 from MHA.

-2-

As per information available, a total of 44,708 positive stories/good works have been uploaded on the respective State or District police Websites. Besides, Bureau of Police Research and Development based on deliberations on SMART policing announced by the Hon'ble PM in DGP/IGP Conference in 2014 has uploaded in its Website (<u>www.bprd.nic.in</u>) 43 best practices of States/UTs.

Further, as Police is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to improve the overall public image of police personnel.

* * * * * * * *